NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/166/2016

NAME OF THE PETITIONER(S)

: C. Subramaniam & 3 Others

NAME OF THE RESPONDENT(S)

: M/S Mehala Carona Textiles Private Limited & 8 others

SECTION

: 397/398

SECTION			
Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	A. V. RADHAKRISHNAN Jon RAVE ASSOCIALW)	for R9	D. noli
	SANDEEI'S KUMAR	for Rz to Rb.	1
3.	E. ONAPRAICASH for Ramalingam z. ASWC. T. S. PARTHOSARATHY	RT GR8	hul
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4. K. VIDHYASHARICAR } Counsel for Relitioners
R. ASHORIUMAR

ORDER

Shri R Ashok Kumar, counsel for petitioner present. Shri Sandeep Kumar, counsel representing senior counsel for R2 to R6 and Shri E Omprakash, counsel for R7 & R8, Ms Uma Devi, counsel for R9 are present. Counsel for R9 prayed time for filing counter. Counsel for petitioner filed rejoinder for counter filed by R2 to R6, and served a copy of the same to the other side. Counsel for R7 & R8 sought time for filing counter. Time extended at request. Put up on 07.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)